

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 2109 OF 2009
BEFORE THE REGISTRAR SUNIL THOMAS

YOMESHBHAI PRANSHANKAR BHATT

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With appln(s) for suspension of sentence

Date: 06/04/2011 This Appeal was called on for hearing today.

For Appellant(s) Mr. Lokesh K. Choudhary,Adv.
Mrs. Sumita Ray,Adv.

For Respondent(s) Mr. Ashwinin Kumar,Adv.
Ms. Hemantika Wahi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Original records received. It is submitted that no additional documents are required. Hence, place the matter before the Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar